

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

15.03.2019

M.A./260/23/2016 JAGADESWAR DAS

O.A./260/535/2015 -V/S-

FOR IMPLEMENTATION OF ORDER M/O RAILWAYS

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Ld. Counsel for the applicant that MA has become infructuous since the order of this Tribunal has been complied.</p> <p>Accordingly, MA No. 23/2016 has become infructuous.</p> <p>Mr. T. Rath, Ld. Counsel for the respondents is present.</p> <p>( SWARUP KUMAR MISHRA ) ( GOKUL CHANDRA PATI ) MEMBER (J) MEMBER (A)</p> <p>pms</p>